

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

219. C.P. (IB)/242(MB)2024

**IN THE MATTER OF**

Raghunath Bhandari Liquidator Of Fekari  
Infrastructure Private Limited

U/s 59 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 24.06.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**  
For the Petitioner:

For the Respondent:

---

**ORDER**

Adjourned to **04.07.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)

Sd/-  
REETA KOHLI  
Member (Judicial)

/Avdhesh K Patel/